

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

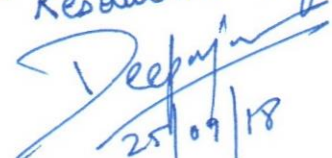
C.P(IB) No.361/KB/2017
Cont.A(IB) No.282/KB/2018
Cont.A(IB) No.283/KB/2018
CA(IB) No. 643/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	State Bank of India-Vs-Electrosteel Steels Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


- 1. Mr. S.K. Kapur , Sr. Advocate
- 2. Mr. Siddhartha Datta, Advocate
- 3. Ms. Suhani Dwivedi , Advocate
- 4. Mr. Deepanjan Dutta Roy, Advocate

For Resolution Professional

 25/09/18

- 1) Ratnaraj Banerjee, Senior Advocate
- 2) Shaunak Mittra, Advocate
- 3) Susan Hanon, Advocate
- 4) Debayan Sen, Advocate

for Applicant
 D. Sen, Advocate
 25/09/2018

- 1) Mr. Samik Chakraborty, Adv.
- 2) Ms. Mudrika Khaitan, Adv.

For Applicant (CA(IB) 643/KB/2018)

 25/9/18

ORDER

Ld. Counsel for Resolution Professional and for applicant is present.

CA (IB) No. 643/KB/2018 has been filed by group of shareholders of the Corporate Debtors. Ld. Counsel for the applicant sought permission to withdraw. Permission is granted and CA (IB) No. 643/KB/2018 is disposed of as withdrawn. Cont. A (IB) No. 282/KB/2018 & Cont. A (IB) No. 283/KB/2018 are heard and reserved for order.



(Jinan K.R.)
Member (J)